NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 02/13/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Sterling Relocation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41)

S.NO. NAME

DESIGNATION

REPRESENTATION SI

SIGNATURE

Present: Mr. Yatish Bhardwaj, CS

Mr. Manish Raj, CP

ORDER

Mr. Manish Raj, CP for ROC is present. They have no objection to the prayer made by the Petitioner.

For orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)